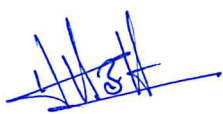


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.153/17	-	For compli- ance	Under Rule 6 of	Dimension Data India Pvt Ltd Vs NxtGen Datacenter and Cloud Technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	DORR RAI. ph: 9743897941	Adv for operational creditor	

**ORDER**

Matter is listed today for compliance of the objections. Counsel for Petitioner is present. He requested for extension of time. For complying the objections time extended till 03/01/2018.

  
**Member (T)**

  
**Member (J)**